



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष ११, अंक २८]

सोमवार, जुलै १४, २०२५/आषाढ २३, शके १९४७

[पृष्ठे २२, किंमत : रुपये २७.००

असाधारण क्रमांक ६५

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Second Supplementary) Appropriation Act, 2025 (Mah. Act No. XXXIV of 2025), is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

SATISH WAGHOLE,
Secretary (Legislation) to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. XXXIV OF 2025.

(First published, after having received the assent of the Governor in the "Maharashtra Government Gazette", on the 14th July 2025).

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2026.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2026; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Seventy-sixth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Second Supplementary) Short title. Appropriation Act, 2025.

Withdrawal
of Rs.
5,75,09,70,46,000
out of the
Consolidated
Fund of the State
for the Financial
Year 2025-2026.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of fifty seven thousand five hundred nine crores, seventy lakhs, forty six thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2026, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2026.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
		A-EXPENDITURE ON REVENUE ACCOUNT			
		General Administration Department			
A-1	Governor and Council of Ministers	2012, 2013, President, Vice-President/Governor/Administrator of Union Territories Council of Ministers	1,50,00,000	...	1,50,00,000
A-2	Elections	2015, Elections	78,49,000	...	78,49,000
A-4	Secretariat and Miscellaneous General Services	2052, 2059, 2070, 2075, Secretariat-General Services Public Works Other Administrative Services Miscellaneous General Services	13,73,88,000	...	13,73,88,000
		Total-General Administration Department	16,02,37,000	...	16,02,37,000
		Home Department			
B-1	Police Administration	2014, 2055, 2070, Administration of Justice Police Other Administrative Services	4,01,84,57,000	1,00,00,000	4,02,84,57,000
B-2	State Excise	2039, State Excise	4,87,49,000	...	4,87,49,000
B-3	Transport Administration	2041, 3055, 3056, Taxes on Vehicles Road Transport Inland Water Transport	10,13,82,55,000	...	10,13,82,55,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
B-4	Secretariate and Other General Services	2045, 2052, 2075,	Other Taxes and Duties on Commodities and Services Secretariat-General Services Miscellaneous General Services	1,58,91,000	1,58,91,000
B-5	Jails	2056,	Jails	23,49,90,000	23,49,90,000
Total-Home Department				1,00,00,000	14,46,63,42,000
Revenue and Forest Department					
C-1	Revenue and District Administration	2029, 2045, 2053, 2070, 2853,	Land Revenue Other Taxes and Duties on Commodities and Services District Administration Other Administrative Services Non-Ferrous Mining and Metallurgical Industries	22,81,18,000	22,81,18,000
C-4	Secretariat and Other General Services	2052, 2059, 2075,	Secretariat-General Services Public Works Miscellaneous General Services	70,05,000	70,05,000
C-5	Other Social Services	2217, 2225, 2235, 2250,	Urban Development Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Social Security and Welfare Other Social Services	1,13,61,000	1,13,61,000
C-6	Other Social Services	2245, 2711,	Relief on Account of Natural Calamities Flood Control and Drainage	28,000	28,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
		Total-Revenue and Forest Department	Rs. 24,65,12,000	Rs. ...	Rs. 24,65,12,000
		Agriculture, Animal Husbandry, Dairy Development and Fisheries Department			
D-3	Agriculture Services	2401, Crop Husbandry 2402, Soil and Water Conservation 2415, Agricultural Research and Education	1,32,33,10,000	...	1,32,33,10,000
D-4	Animal Husbandry	2403, Animal Husbandry	15,00,02,000	...	15,00,02,000
D-5	Dairy Development	2404, Dairy Development	66,42,00,000	...	66,42,00,000
D-6	Fisheries	2405, Fisheries	15,41,51,000	...	15,41,51,000
		Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department	2,29,16,63,000	...	2,29,16,63,000
		School Education and Sports Department.			
E-2	General Education	2202, General Education	1,07,22,88,000	...	1,07,22,88,000
E-3	Secretariat and Other Social Services	2204, Sports and Youth Services 2205, Art and Culture 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare 2251, Secretariat Social Services 2406, Forestry and Wild Life	3,11,29,88,000	...	3,11,29,88,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
			4,18,52,76,000	...	4,18,52,76,000
		Total-School Education and Sports Department.			
		Urban Development Department			
F-1	Interest Payments	2049, Interest Payments	...	98,13,82,000	98,13,82,000
F-2	Urban Development and Other Advance Services	2053, District Administration 2070, Other Administrative Services 2217, Urban Development 3055, Road Transport	76,66,13,17,000	...	76,66,13,17,000
F-3	Secretariat and Other Social Services	2230, Labour, Employment and Skill Development 2235, Social Security and Welfare 2251, Secretariat Social Services	6,66,09,000	...	6,66,09,000
F-4	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	9,28,38,24,000	...	9,28,38,24,000
		Total-Urban Development Department	86,01,17,50,000	98,13,82,000	86,99,31,32,000
		Finance Department			
G-3	Interest Payment and Debt Servicing	2048, Appropriation for Reduction or Avoidance of Debt 2049, Interest Payments	...	1,10,00,00,000	1,10,00,00,000
G-4	Secretariat-General Services	2052, Secretariat-General Services	1,07,26,000	...	1,07,26,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		Total-Finance Department	1,07,26,000	1,10,00,00,000	1,11,07,26,000
		Public Works Department			
H-3	Housing	2216, Housing	2,000	...	2,000
H-4	Secretariat and Other Economic Services	2406, Forestry and Wild Life 3051, Ports and Light Houses 3053, Civil Aviation 3451, Secretariat-Economic Services	5,00,00,000	...	5,00,00,000
H-5	Roads and Bridges	3054, Roads and Bridges	13,00,00,01,000	...	13,00,00,01,000
H-6	Public Works and Administrative and Functional Buildings.	2059, Public Works 2202, General Education 2203, Technical Education. 2205, Art and Culture 2210, Medical and Public Health 2217, Urban Development 2230, Labour, Employment and Skill Development 2403, Animal Husbandry 2405, Fisheries	12,39,94,000	...	12,39,94,000
		Total-Public Works Department	13,17,39,97,000	...	13,17,39,97,000
		Water Resources Department			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.	
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.		
I-3	Irrigation, Power and Other Economic Services	2402, 2700, 2701, 2702, 2705, 2711, 2801, 3402,	Soil and Water Conservation Major Irrigation Medium Irrigation Minor Irrigation Command Area Development Flood Control and Drainage Power Space Research	17,53,51,000	...	17,53,51,000
Total-Water Resources Department				17,53,51,000	...	17,53,51,000
Law and Judiciary Department						
J-1	Administration of Justice	2014,	Administration of Justice	66,78,73,000	2,48,66,67,000	3,15,45,40,000
J-2	Secretariat and Other Social and Economic Services	2052, 2070, 2235, 2250, 3475,	Secretariat-General Services Other Administrative Services Social Security and Welfare Other Social Services Other General Economic Services	3,21,28,000	...	3,21,28,000
Total-Law and Judiciary Department				70,00,01,000	2,48,66,67,000	3,18,66,68,000
Industries, Energy, Labour and Mining Department						

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
K-4	Labour, Employment and Skill Development	Labour, Employment and Skill Development	2,73,36,000	...	2,73,36,000
K-7	Industries	Village and Small Industries Industries Non-Ferrous Mining and Metallurgical Industries	98,61,41,000	...	98,61,41,000
		Total-Industries, Energy, Labour and Mining Department	1,01,34,77,000	...	1,01,34,77,000
Rural Development Department					
L-2	District Administration	District Administration	14,00,00,000	...	14,00,00,000
L-3	Rural Development Programmes.	Public Works Social Security and Welfare Agricultural Research and Education Special Programmes for Rural Development Rural Employment Other Rural Development Programmes New and Renewable Energy Roads and Bridges	32,95,00,00,000	...	32,95,00,00,000
L-4	Secretariat-Economic Services	Secretariat-Economic Services	9,94,000	...	9,94,000
L-5	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	6,24,01,22,000	8,00,00,00,000	14,24,01,22,000
		Total-Rural Development Department	39,33,11,16,000	8,00,00,00,000	47,33,11,16,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
	2505, Rural Employment				
	2801, Power				
	2810, New and Renewable Energy				
	2851, Village and Small Industries				
	2852, Industries				
	Total-Social Justice and Special Assistance Department		37,98,92,51,000	...	37,98,92,51,000
	Planning Department				
O-3	Rural Employment		1,000	...	1,000
	Total-Planning Department		1,000	...	1,000
	Public Health Department				
R-1	Medical and Public Health		67,34,15,41,000	...	67,34,15,41,000
	2049, Interest Payments				
	2210, Medical and Public Health				
	2211, Family Welfare				
	2235, Social Security and Welfare				
	Total-Public Health Department		67,34,15,41,000	...	67,34,15,41,000
	Medical Education and Drugs Department				
S-1	Medical and Public Health		5,11,04,65,000	...	5,11,04,65,000
	2210, Medical and Public Health				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
			5,11,04,65,000	...	5,11,04,65,000
		Total-Medical Education and Drugs Department	5,11,04,65,000	...	5,11,04,65,000
		Tribal Development Department			
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan	2053, District Administration			
		2059, Public Works			
		2202, General Education			
		2204, Sports and Youth Services			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour, Employment and Skill Development			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2401, Crop Husbandry			
		2402, Soil and Water Conservation			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2408, Food Storage and Warehousing			
		2425, Co-operation			
		2501, Special Programmes for Rural Development			
		2505, Rural Employment			
			3,07,85,85,000	...	3,07,85,85,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		2852, Industries			
		3054, Roads and Bridges			
		3055, Road Transport			
		Total-Tribal Development Department	3,07,85,85,000	...	3,07,85,85,000
		Environment and Climate Change Department			
U-4	Ecology and Environment	3435, Ecology and Environment	2,38,00,00,000	...	2,38,00,00,000
		Total-Environment and Climate Change Department	2,38,00,00,000	...	2,38,00,00,000
		Co-operation, Marketing and Textiles Department			
V-2	Co-operation.	2070, Other Administrative Services	6,51,33,44,000	...	6,51,33,44,000
		2235, Social Security and Welfare			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2435, Other Agricultural Programmes			
		2851, Village and Small Industries			
		2852, Industries			
		3451, Secretariat-Economic Services			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
		Total-Co-operation, Marketing and Textiles Department	6,51,33,44,000	...	6,51,33,44,000
Higher and Technical Education Department					
W-2	General Education	2202, General Education	1,53,94,85,000	...	1,53,94,85,000
W-4	Art and Culture	2205, Art and Culture	10,48,09,000	...	10,48,09,000
W-6	Secretariat Social Services	2251, Secretariat Social Services	20,00,000	...	20,00,000
		Total-Higher and Technical Education Department	1,64,62,94,000	...	1,64,62,94,000
Women and Child Development Department					
X-1	Social Security and Nutrition	2235, Social Security and Welfare 2236, Nutrition	26,65,76,43,000	...	26,65,76,43,000
		Total-Women and Child Development Department	26,65,76,43,000	...	26,65,76,43,000
Water Supply and Sanitation Department.					
Y-2	Water Supply and Sanitation	2215, Water Supply and Sanitation	49,00,01,000	...	49,00,01,000
		Total-Water Supply and Sanitation Department.	49,00,01,000	...	49,00,01,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Miscellaneous General Services			
	2075,	Art and Culture			
	2205,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
	2225,	Social Security and Welfare			
	2235,	Forestry and Wild Life			
	2406,				
		Total-Minorities Development Department	2,36,26,95,000	...	2,36,26,95,000
		Marathi Language Department			
ZF-1	Secretariat-General Services		45,34,000	...	45,34,000
		Total-Marathi Language Department	45,34,000	...	45,34,000
		Other Backward Bahujan Welfare Department			
ZG-3	Welfare of Vimulata Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes.		18,48,42,04,000	...	18,48,42,04,000
	2225,				
	2235,	Social Security and Welfare			
		Total-Other Backward Bahujan Welfare Department	18,48,42,04,000	...	18,48,42,04,000
		Total-A-Expenditure on Revenue Account	3,47,43,87,78,000	12,57,80,49,000	3,60,01,68,27,000
		B-EXPENDITURE ON CAPITAL ACCOUNT			
		Home Department			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
B-10	Capital Expenditure on Economic Services	4055, 4070, 5002, 5055,	Capital Outlay on Police Capital Outlay on Other Administrative Services Capital Outlay on Indian Railways-Commercial Line Capital Outlay on Road Transport	15,00,00,000 ...	15,00,00,000
		Total-Home Department	15,00,00,000	...	15,00,00,000
		Agriculture, Animal Husbandry, Dairy Development and Fisheries Department			
D-9	Capital Expenditure on Fisheries	4405, 6405,	Capital Outlay on Fisheries Loans for Fisheries	1,000 ...	1,000
		Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department	1,000	...	1,000
		Urban Development Department			
F-5	Capital Outlay on Urban Development	4217,	Capital Outlay on Urban Development	30,25,00,00,000 ...	30,25,00,00,000
F-6	Internal Debt of the State Government	6003,	Internal Debt of the State Government	1,000 ...	1,000
F-7	Loans for Urban Development	6217,	Loans for Urban Development	37,40,82,00,000 ...	37,40,82,00,000
		Total-Urban Development Department	67,65,82,00,000	1,000	67,65,82,01,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund (4) Rs.	
Water Resources Department					
I-5	Capital Expenditure on Irrigation	4402, 4700, 4701, 4702, 4705, 4711, 4801,	Capital Outlay on Soil and Water Conservation Capital Outlay on Major Irrigation Capital Outlay on Medium Irrigation Capital Outlay on Minor Irrigation Capital Outlay on Command Area Development Capital Outlay on Flood Control Projects Capital Outlay on Power Projects	26,45,79,53,000	26,45,79,53,000
			Total-Water Resources Department	26,45,79,53,000	26,45,79,53,000
Law and Judiciary Department					
J-4	Capital Expenditure on Irrigation	4059, 4216,	Capital Outlay on Public Works Capital Outlay on Housing	10,34,95,01,000 ...	10,34,95,01,000
			Total-Law and Judiciary Department	10,34,95,01,000	10,34,95,01,000
Industries, Energy, Labour and Mining Department					
K-11	Capital Expenditure on Energy.	4801, 6801, 6875,	Capital Outlay on Power Projects Loans for Power Projects Loans For Other Industries	47,68,99,000	47,68,99,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		Total-Industries, Energy, Labour and Mining Department	47,68,99,000	...	47,68,99,000
		Social Justice and Special Assistance Department			
N-4	Capital Expenditure on Social Services	Capital Outlay on Public Works	2,000	...	2,000
		Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities			
		Capital Outlay on Social Security and Welfare			
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Co-operation			
		Loans for Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		Total -Social Justice and Special Assistance Department	2,000	...	2,000
		Planning Department			
O-10	Capital Outlay on Other Rural Development	Capital Outlay on Other Social Services	1,000	...	1,000
		Capital Outlay on Other Rural Development Programmes			
		Capital outlay on Tourism			
		Total-Planning Department	1,000	...	1,000
		Public Health Department			
R-3	Capital Outlay on Other Rural Development	Capital Outlay on Medical and Public Health	2,18,48,59,000	...	2,18,48,59,000
		Internal Debt of the State Government			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		Total-Public Health Department	2,18,48,59,000	...	2,18,48,59,000
		Medical Education and Drugs Department			
S-4	Capital Outlay on Medical and Public Health	4210,	6,80,59,38,000	...	6,80,59,38,000
		Total-Medical Education and Drugs Department	6,80,59,38,000	...	6,80,59,38,000
		Co-operation, Marketing and Textiles Department			
V-3	Capital Expenditure on Social Services	4425,	1,00,00,000	...	1,00,00,000
		4435,			
		4851,			
V-5	Capital Expenditure on Economic Services	6425,	21,82,69,00,000	...	21,82,69,00,000
		6851,			
		6860,			
		Total-Co-operation, Marketing and Textiles Department	21,83,69,00,000	...	21,83,69,00,000
		Water Supply and Sanitation Department.			
Y-6	Capital Expenditure on Economic and Social Services	4215,	49,00,00,000	...	49,00,00,000
		4402,			
		4702,			

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		6215, Loans for Water Supply and Sanitation			
		Total-Water Supply and Sanitation Department.	49,00,00,000	...	49,00,00,000
		Minorities Development Department			
ZE-2	Capital Outlay on Social Security and Welfare	4235, Capital Outlay on Social Security and Welfare	10,00,00,000	...	10,00,00,000
		Total-Minorities Development Department	10,00,00,000	...	10,00,00,000
		Other Backward Bahujan Welfare Department			
ZG-4	Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities	4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities	88,20,25,000	...	88,20,25,000
ZG-5	Loans for Housing	6216, Loans for Housing	17,70,00,000	...	17,70,00,000
		6225, Loans for Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		7610, Loans to Government Servants etc			
		Total-Other Backward Bahujan Welfare Department	1,05,90,25,000	...	1,05,90,25,000
		Total-B-Expenditure on Capital Account	2,15,08,02,17,000	2,000	2,15,08,02,19,000
		Grand Total	5,62,51,89,95,000	12,57,80,51,000	5,75,09,70,46,000